

No.Estt.B2(v)/TP/2014/113

Date : 10.01.2024

From.

Registrar General,
Rajasthan High Court,
Jodhpur.

To,

All the District & Sessions Judges,

Sub.: Representations regarding transfer/posting.

Sir,

While enclosing herewith the prescribed proforma of transfer/posting representation, I am directed to request you to circulate it amongst all the Judicial Officers posted in your Judgeship including the Judicial Officers posted on deputation posts.

The prescribed proforma of transfer posting may be viewed on the official website **www.hcraj.nic.in** of Rajasthan High Court.

Officers are at liberty to submit representations duly filled in the prescribed proforma alongwith updated particulars, if they so desire, latest by **15th January, 2024**, so that the same may be considered in terms of the Transfer Policy at the time of General Transfers.

Yours sincerely,



REGISTRAR(ADMN.)

Encl:- As above.

From:

To,

The Registrar General,
Rajasthan High Court,
JODHPUR.

(Through proper Channel)

**Re. :REQUEST FOR TRANSFER /POSTING UNDER THE
TRANSFER POLICY.**

Sir,

I request for being transferred to and/or posted at the following
places in order of preference for the reasons stated herein :-

Place/ Post:-

1. _____ 2. _____ 3. _____

HOME DISTRICT: _____

Reasons:-

I am giving below the necessary information, -

NAME :

DATE OF ENTRY IN RJS :

DATE OF ENTRY IN DJ CADRE :

PRESENT POST/ STATION :

**DATE OF JOINING PRESENT
POST :**

CONFIRMED / NOT CONFIRMED:

**NUMBER OF ACTUAL WORKING :
DAYS IN THE POST**

PERCENTAGE

PENDENCY

Yearwise percentage of disposal of
cases during the current posting
with total pendency at the end of
the year.

Leave availed during the current
posting.

HPL

COMMUTED

HISTORY OF PREVIOUS POSTING

1. Deputation to Judicial Posts :-

From	<u>PERIOD</u>	To	<u>PLACE</u>	<u>DESIGNATION</u>
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2. Deputation to Quasi-Judicial Posts :-

From	<u>PERIOD</u>	To	<u>PLACE</u>	<u>DESIGNATION</u>
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3. Deputation to Non-Judicial Posts :-

From	<u>PERIOD</u>	To	<u>PLACE</u>	<u>DESIGNATION</u>
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4. Deputation to High Court Registry :-

From	<u>PERIOD</u>	To	<u>PLACE</u>	<u>DESIGNATION</u>
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TOTAL PERIOD SPENT ON DEPUTATION

JUDICIAL	QUASI- JUDICIAL	NON- JUDICIAL	HIGH COURT REGISTRY
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5. Period of Postings Categorywise :-

<u>Category</u>	<u>Period</u>
1. "A"	-
2. "B"	-
3. "C"	-
4. "D"	-

6. Remarks, if any :-

Yours faithfully,